

Annexure 8

Name of the Corporate Debtor: Essel Highways Limited; Date of commencement of CIRP: 28.02.2025; List of Creditors as on 01.05.2025

List of Operational Creditors (Other than Employees and Government Dues)

Sr. No.	Name of Creditor	Date of Claim	Amount of Claim	Amount of Admitted Claim	Amount not Admitted	Amount Contingent	Voting Share in COC	Category	Remarks
1	NSDL	31.03.2025	8,62,615	8,62,615	0	0	0	Operational Creditors	Pending Annual Fee payable by the Corporate Debtor.
2	M. WarisConstruction	01.04.2025	1,84,22,552	1,84,22,552	0	0	0	Operational Creditors	Claim in respect of dues under the Purchase Order. The CIRP was commenced by the Applicant and his claim has been adjudicated.
3	SBICAP Trustee Company Limited	24.03.2025	31,56,883	0	31,56,883	0	0	Operational Creditors	There is no invoice for the operational debt issued to the corporate debtor. However, the invoices were raised to Essel Bhind Mihona Gopalpur Toll Roads Limited and Essel Sagar Damoh Toll Roads Limited ("Borrower"). No claim in respect of the provision of goods or services, and your claim cannot constitute Operational Debt.
<b>Total</b>			<b>2,24,42,050</b>	<b>1,92,85,167</b>	<b>31,56,883</b>	<b>0</b>	<b>0</b>		

Resurgent Resolution Professionals LLP  
  
 Authorised Signatory